

**Allocation to Uttar Pradesh**

10485. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the allocations made by the Central Government to the Government of Uttar Pradesh comprises of 30 percent grant and 60 percent loan;

(b) whether it is also a fact that these loans are not utilised for development purposes but to a large extent these are utilised in servicing debts and interests; and

(c) if so, the action proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Central assistance for the State Plan of Uttar Pradesh is given in the form of 30% grant and 70% loan, and assistance for development of hill areas is given in the form of 90% grant and 10% loan.

(b) According to the information furnished by the State Government, Central assistance for State Plan to Uttar Pradesh has been utilised for State Plan Schemes.

(c) Does not arise.

[English]

**Self Sufficiency in Non-Ferrous Metals**

10486. SHRI C.M. NEGI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the figures of import of each non-ferrous metals during the last three years, year-wise and how does it compare in terms of percentage with the total requirement;

(b) the steps being taken to attain self-sufficiency in the production of non-ferrous metals; and

(c) whether Government propose to bring a new policy for self-sufficiency in the production of non-ferrous metals and also to become a leading exporter?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The canalised imports of the main non-ferrous metals during the last 3 years against the total requirements are indicated below:-